

11 33 hrs.

PAPERS LAID ON THE TABLE

BUDGET ESTIMATES OF DAMODAR VALLEY CORPORATION FOR 1979-80 AND A STATEMENT FOR NOT LAYING IN HINDI.

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : I beg to lay on the table:—

(1) A copy of the Budget Estimates of the Damodar Valley Corporation for the year 1979-80 under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948.

(2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously Hindi version of the Budget Estimates of the Damodar Valley Corporation for the year 1979-80.

[Placed in Library. See No. LT—4464/79]

INDIAN ELECTRICITY (FIRST AMENDMENT) RULES, 1979

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA) : I beg to lay on the table a copy of the Indian Electricity (First Amendment) Rules, 1979, (Hindi and English versions) published in Notification No. G.S.R. 170 in Gazette of India dated the 3rd February, 1979, together with Corrigendum thereto published in Notification No. G.S.R. 335 in Gazette of India dated the 3rd March, 1979, under sub-section (3) of Section 38 of the Indian Electricity Act, 1910. [Placed in Library. See No. LT—4465/79.]

ANNUAL REPORTS AND REVIEWS OF CENTRAL INSTITUTE OF PLASTICS ENGINEERING AND TOOLS, MADRAS FOR 1976-77 AND 1977-78, AND BONGAIGAON REFINERY AND PETROCHEMICALS LTD., BONGAIGAON FOR 1977-78 WITH STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI NARSINGH YADAV) : I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions):—

- (a) (i) Annual Report of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1976-77 along with the Audited Accounts.
- (ii) Review by the Government on the working of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1976-77.

[Placed in Library See No. LT—4466/79]

- (b) (i) Annual Report of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1977-78 along with the Audited Accounts.
- (ii) Review by the Government on the working of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1977-78.

[Placed in Library. See No. LT—4467/79].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon, for the year 1977-78.